

Ref. No: IRDAI/HLT/GDL/CIR/136/08/2018

27th August, 2018

To

All Insurance Companies,

Re: Modified Guidelines on 'Items for which optional cover may be offered by insurers'

In partial modification of Annexure 1 of Chapter III of the 'Guidelines on standardization of Health insurance business' issued vide Circular Ref: IRDA/HLT/REG/CIR/146/07/2016 dated 29.07.2016, the following items are deleted from the said list of "Items for which optional cover may be offered by insurers".

Ref.	Item
No.	
61	Dental Treatment Expenses that do not require hospitalization
62	Hormone replacement Therapy
64	Infertility / Subfertility / Assisted conception procedure
65	Obesity (Including Morbid Obesity) Treatment if excluded in policy
66	Psychiatric and Psychosomatic Disorders
67	Corrective Surgery for Refractive Error
68	Treatment of Sexually Transmitted diseases
73	Any expenses when the patient is diagnosed with retro virus or suffering from
	HIV/AIDS etc is detected / directly or indirectly
74	Stem cell Implantation / Surgery and Storage
177	Aesthetic Treatment / Surgery

(D V S Ramesh)

**General Manager (Health)**